

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 01.06.2024

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	A K MOHANTY	50934/2024	01.06.2024	ABLAPL/5514/2024	10		C	
2	B SWAIN	50935/2024	01.06.2024	ABLAPL/5521/2024	10		C	
3	M. JATI	50942/2024	01.06.2024	WP (C) /13656/2024	10		C	
4	S.S. RAY	50943/2024	01.06.2024	WP (C) /13792/2024	10		C	
5	TAPAN KUMAR MANDAL	50944/2024	01.06.2024	WP (C) /13773/2024	10		C	
6	H.K. MOHANTA	50945/2024	01.06.2024	WP (C) /13705/2024	10		C	
7	M. JATI	50946/2024	01.06.2024	WP (C) /13228/2024	10		C	
8	M. DAS	50947/2024	01.06.2024	CRLMP/857/2024	10		C	
9	B.P. SAMAL	50948/2024	01.06.2024	RPFAM/149/2024	10		C	
10	TAPAN KUMAR MANDAL	50949/2024	01.06.2024	CMP/420/2024	10		C	
11	D.B. RAY	50950/2024	01.06.2024	WP (C) /13586/2024	10		C	
12	K.K. NATH	50951/2024	01.06.2024	WP (C) /13586/2024	10		C	
13	J.M. BEHERA	50952/2024	01.06.2024	WP (C) /13834/2024	10		C	
14	P.N. NAYAK	50953/2024	01.06.2024	WP (C) /13766/2024	10		C	
				Total	140			

NIC